

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 14th February, 2025

NO. LJ (B) 6/2019/124 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Executive Magistrates in the capacity as Zonal Magistrates/Sector Officers in connection with the forthcoming General Election to the Khasi Hills Autonomous District Council (KHADC), 2025 within East Khasi Hills District :-

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Kieffer H. Khongsit, Inspector of Metrology, Inspector of Metrology.	South West Khasi Hills District, Mawkyrwat	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat
2.	Shri J.A. Nongsiej, EE. PWD (Rds), Mawkyrwat, EE, PWD (Rds), Mawkyrwat Division.	-do-	-do-
3.	Smti Minchi Lorellie G. Momin, Sub Divisional Agriculture Officer, District Agriculture Office.	-do-	-do-
4.	Shri Sowa O. Lamare, Fishery Officer, Superintendent of Fishery.	-do-	-do-
5.	Shri Yesterday Lyngdoh, Senior Cooperative Officer, Sub-Registrar Cooperative Society.	-do-	-do-
6.	Shri Weskin Nongsiej, Sr. AS & WCO, Mawkyrwat, Divisional Soil & Water Conservation.	-do-	-do-
7.	Smti Indari Akor Thabah, CDPO, Mawkyrwat, Child Development Project Office, Mawkyrwat.	-do-	-do-
8.	Shri Paul M. Wahlang, DCPO, District Child Protection Office.	-do-	-do-

9.	Shri Mc. Enroe T Sangma, CDPO, Ranikor, Child Development Project Office, Ranikor.	-do-	-do-
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Sd/-
(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 6/2019/124-A,

Dated Shillong, the 14th February, 2025

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to letter No. SWKE.8/G.E.-MDC/Genl-CORRESP/2024/59, dt. 7.1.2025.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
